

SL. No.1

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/828/2024 in Company Petition IB/16/2023
NAME OF THE COMPANY	XL Energy Limited
NAME OF THE PETITIONER(S)	Invent Assets Securitization and Reconstruction Pvt Ltd.
NAME OF THE RESPONDENT(S)	XL Energy Limited
UNDER SECTION	7 of IBC

ORDER

Due to internet connectivity issues, **matter is adjourned to 01.07.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)